

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/166(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	SUSHIL KUMAR PATODIA VS PRIYANKA MARKETING LTD
UNDER SECTION	SEC. 97(1) RULE 11 OF NCLT

Appearance (via video conferencing/physically)

Mr. Tanmoy Seth, Adv.] for the Petitioner

Mr. Kuldip Mallik, Adv.] for PG

Mr. A. Sureka, Adv.

Mr. D. Talukder, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Let a reply be filed within a period of two weeks.
3. List this matter **on 21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**